

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CRI-59-2020  
WITH  
CONTEMPT PETITION NO.17 OF 2019  
IN  
CRIMINAL WRIT PETITION NO.90 OF 2019**

Anju Sanjay Jain

... Petitioner

Versus

Sanjay Suresh Jain

... Respondent

Ms. Asha Desai, Advocate for the Petitioner.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 5 January 2021****P.C. :**

Post the matter on 12.01.2021.

**DAMA SESHADRI NAIDU, J.**

NH